

Central Administrative Tribunal
Principal Bench

(3)

C.P. No. 193 of 2002 IN
OA No.454/2002

New Delhi, dated this the 2nd July, 2002

Hon'ble Dr. A.Vedavalli, Member(J)
Hon'ble Mr. V.K.Majotra, Member(A)

1. Sh. Radhey Shyam
2. Sh. H.R.Meena

Both are working as office Supdt-I(Medical Branch)
In Northern Railway Head Quarter, Baroda House,
New Delhi. (Applicant No.1) and in Delhi Division,
New Delhi (Applicant No.2) ...Petitioners
(By Advocate: Shri Yogesh Sharma)

Versus

Sh.R.K.Singh,
General Manager,
Northern Railway Head Quarter
Baroda House, New Delhi ...Respondent.
(By Advocate: Shri V.S.R.Krishna)

ORDER(Oral)

By Dr.A Vedavalli, Member (J)

Learned counsel for the petitioners seeks
permission to withdraw the CP. Permission is granted.
Accordingly, the CP is dismissed as withdrawn.

V.K.Majotra

(V.K.Majotra)
Member(A)

A.Vedavalli

(Dr.A.Vedavalli)
Member(J)

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